



OFFICE OF THE DISTRICT AND SESSIONS JUDGE, FATEHABAD

ORDER:

In compliance of order No. 35/RG/Spl./Misc. dated 27.08.2020 of the Hon'ble Punjab and Haryana High Court, Chandigarh, the Courts functioning in this Sessions Division shall remain closed on every working Saturday for the time being till further orders. However, officers/officials posted in this Sessions Division shall continue to work from home on the said days and shall not leave the station without prior permission of this office. The cases already fixed in the Courts on the aforesaid days shall be adjourned accordingly.



All concerned be informed accordingly.


(A.K. Jain)
District and Sessions Judge,
Fatehabad. 
Dt. 15-01-2021

Endst. No. 398-414 Dated 15-01-2021

Copy forwarded to the following:-

1. All the Judicial Officers posted in this Sessions Division;
2. The Superintendent of Police, Fatehabad;
3. The District Attorney, Fatehabad;
4. The Presidents, Bar Associations, Fatehabad, Ratia and Tohana; for information and necessary action.


(A.K. Jain)
District and Sessions Judge,
Fatehabad. 
Dt. 15-01-2021